

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 157 of 2015

Dated: 29th February, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**The Assam Electricity Grid Corporation Ltd. Appellant(s)
Versus
The Assam Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Avijit Roy, Mr. Barnali Das and
Ms. Deepika Ghatowar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan and
Mr. D. V. Raghu Vamsy

ORDER

Mr. Buddy A. Ranganadhan learned counsel for the State Commission has been heard and he has concluded his arguments. Mr. Avijit Roy, learned counsel for the appellant has also been heard in rejoinder submissions. Arguments are concluded.

Judgment Reserved.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/kt